IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.19702 of 2021

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Akanksha Maviya

... ... Petitioner/s

Versus

The Union of India & Ors.

... ... Respondent/s

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Appearance :

For the Petitioner/s	:	Ms. Akanksha Malviya (in person)
For the Respondent/s	:	Mr.Dr. K. N. Singh (ASG)
		Mr. Kumar Priya Ranjan, CGC
		Mr. Amarjeet, J.C. to ASG
		Ms. Prakritita Sharma, J.C. to ASG
For the State		Mr. Lalit Kishore, AG
		Mr. S.D. Yadav, AAG-9

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CORAM: HONOURABLE THE CHIEF JUSTICE
and
HONOURABLE MR. JUSTICE S. KUMAR

ORAL ORDER

(Per: HONOURABLE THE CHIEF JUSTICE)

12 27-06-2022 Ms. Akanksha Malviya to prepare a note on all the issues and supply to both the learned Advocate General as also learned Additional Solicitor General.

Dr. K. N. Singh, learned Additional Solicitor General has placed on record a chart indicating the budgetary allocation with respect to the National Mental Health Programme (NMHP) under Flexible Pool for Non Communicable Diseases (NCDs) under NHM during the period from 2018-19 to 2020-21.

Evidently, there is reduction in the budgetary allocation with each succeeding year.

We are informed that only on account of non-

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utilization of funds, the Central Government has taken such a measure.

Let the State also respond to the issue.

List on 04.07.2022.

(Sanjay Karol, CJ)

(S. Kumar, J)

Sanjay/- Ranjan

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